

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

ORIGINAL APPLICATION NO. 300 OF 2024 (SZ)

In the matter of:

Tribunal on its own motion SUO MOTU based on the news item in The Hindu dt. 27.09.2024 titled "Munnar Panchayat – Owned dumping yard continues to be haunt for wild animals"

-VS-

Principal Chief Conservator of Forests (PCCF), Kerala, Thiruvananthapuram
and Ors. ----Respondent(s)

**REPORT FILED BY ADDITIONAL PRINCIPAL CHIEF CONSERVATOR OF
FORESTS, KERALA/1ST RESPONDENT**

Index

S.No	Particulars	Page No.
1.	Report filed by the Additional Principal Chief Conservator of Forests	1-2

Dated at Chennai on this the 20th day of August, 2024 **5**.

A. G. K. Kumaresan
20/8/24

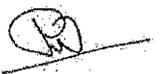
M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

**Report in OA 300/2024 –Suo Motu before
Hon'ble National Green Tribunal (Chennai Bench)**

The waste segregation plant and dumping yard operated by the Munnar Grama Panchayath (located at Kallar, Munnar) attracts wild animals including wild elephants and Gaur to the area. All types of waste including food, plastics, glass bottles, metal waste, rotten vegetables, etc. collected under the jurisdiction of Munnar Panchayath is being taken to the plant area and dumped there. Since the area is open without any boundary wall/ solar fencing/ trenches, the wildlife including Elephants and Gaur is seen freely coming to the plant area and feed on rotten vegetables, food waste mixed with hazardous materials including plastics. Kallar area is continuous to Kannan Devan Hills proposed Reserve Forest and Anamudi Reserve Forest. Wild animals move from Anamudi Reserve Forest to Kannan Devan Hills proposed Reserve Forest through Kallar area. Migration of wildlife from Anamudi Reserve Forest to Kannan Devan Hills proposed Reserve Forest was occurring previously only for a relatively short period of time. However, these days, owing to the easy availability of waste in Kallar plant, the migration has become more frequent and duration longer and sometimes wild animals continue to camp in the area for weeks. This open dumping of waste without any boundary wall has attracted wildlife from nearby Anamudi Reserve Forest and Kannan Devan Hills proposed Reserve Forest. This movement of wildlife including Elephants and Gaur have become a threat to the life of the workers of the Waste Treatment Plant. Further, the Kallar Waste Treatment Plant is located on the side of Munnar-Kallar-Lekshmi road and the passers by also have become prone to the attack of wildlife camping in the area.

After noticing the presence of wildlife in the Kallar plant and the threats related, Divisional Forest Officer, Munnar has informed Munnar Grama Panchayath to erect Solar fencing/ Elephant Proof Trench around the dumping yard and to avoid



dumping of waste outside dumping yard (Letter No.MR-03/23 dt.15/05/23, Letter No.MR-03/24 dt.12/01/24 and Letter No.MR-84/24 dt. 06/12/24 of Divisional Forest Officer, Munnar). This is submitted for favour of information and necessary action.



Dr. Pramod G Krishnan IFS
Additional Principal Chief Conservator of Forests
(Administration) & Chief Wildlife Warden, Kerala

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

ORIGINAL APPLICATION NO. 300 OF 2024 (SZ)

In the matter of:
Tribunal on its own motion SUO MOTU
based on the news item in The Hindu
dt. 27.09.2024 titled "Munnar
Panchayat – Owned dumping yard
continues to be haunt for wild animals"

-VS-

Principal Chief Conservator of Forests
(PCCF), Kerala, Thiruvananthapuram
and Ors.

----Respondent(s)

REPORT FILED BY
ADDITIONAL PRINCIPAL CHIEF
CONSERVATOR OF FORESTS,
KERALA/1ST RESPONDENT

E.K. KUMARESAN,
Standing Counsel for Government
of kerala

No.6, Indian Chambers (SICCI)
Annex Building, Ground Floor,
Esplanade, Chennai - 600 108.

Cell No: 95974 35955

